COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 94 OF 2017

Dated: 8th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Bhakra Beas Management BoardAppellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Sanjay Sen

Mr. Sakesh Kumar

Ms. Charu Singhal for R-1

Mr. Anand K.Ganesan for R-2

<u>ORDER</u>

List the matter for hearing on <u>01.06.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt